Annexure-3
Name of the corporate debtor:Bard Roy Infotech Private Limited; Date of commencement of liquidation:12/09/2023; List of stakeholders as on: 31/12/2023

CI	N 6	1.1	D-4-116 -1-1				Detelle of determ	J				A 4	A	A	A	Remarks, if any
	Name of creditor	Identification No.	Details of claim received									Amount of contingent			Amount of claim under	Remarks, II any
144	creation		Date of receipt	Amount	Amount of claim	Nature of	Amount covered by	Whether	Details of	Amount covered	% share in	U			verification	
•			Dute of receipt	claimed		claim	security			by guarantee	total		dues,	rejecteu	vernication	
				claineu	aunneeu	ciann			Interest	by guarantee	amount of					
								relinguished?	interest		claims		that may			
								(Yes/No)			admitted		be set off			
								. ,			aumitteu					
									Stocks,Receiva							As per claim
									bles and all							received during
									other current							CIRP Period
									assets of the							
									company at							
						Secured			present and							
	State Bank of					Financial			future,bank							
1	India			13,88,84,994.00	13,88,84,994.00	Creditor	13,88,84,994.00	yes	deposits	13,88,84,994.00	64.36	-	-	-	-	
	11															As per claim
	Hewlett															received during
	Packard															CIRP Period
	Financial					a 1			all the assets							Chu Tenou
	Services					Secured			financed							
Ι.	(India) Pvt.					Financial			through loan							
2	Ltd.	U65910KA2001PTC080236		1,33,78,628.00	1,33,78,628.00	Creditor	1,33,78,628.00	yes	financing	1,33,78,628.00		-	-	-	-	
				15,22,63,622.00	15,22,63,622.00		15,22,63,622.00			15,22,63,622.00	70.56	-	-	-	-	

List of secured financial creditors (Amount in ₹)